

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/s SHREEOM WIRES PRIVATE LIMITED (IN LIQUIDATION)**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s SHREEOM WIRES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24/02/2011 (as reflecting in the master data available at MCA website)
3.	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4.	Corporate Identity No. of corporate debtor	U28939DL2011PTC214742
5.	Address of the registered office and principal office (if any) of corporate debtor	B-59, 3RD FLOOR, MANSAROVER PARK SHAHDARA, DELHI East Delhi DL 110032 IN
6.	Date of closure of Insolvency Resolution Process	23 rd June, 2019 but deemed to continue till Liquidation Order dated 11/07/19 passed by the Adjudicating Authority was uploaded on NCLT website ie till 20 th July, 2019
7.	Liquidation commencement date of corporate debtor	20 th July, 2019 (Liquidation Order dated 11/07/19 passed by the Adjudicating Authority was uploaded on NCLT website on 20 th July, 2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Brijender Singh Deswal IP Regn. No.: IBBI/IPA-003/IP-N00002/2016-2017/10021
9.	Address and e-mail of the liquidator, as registered with the Board	Address: C-122, New Rajendra Nagar, New Delhi – 110060 Email: brijender@deswal.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: C-122, New Rajendra Nagar, New Delhi – 110060 Email: liquidation.shreeomwires@gmail.com Phone: 9811414181
11.	Last date for submission of claims	19 th August, 2019

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-II, has ordered the commencement of liquidation of the **M/s Shreeom Wires Private Limited** on 11th July, 2019 (Liquidation Order dated 11/07/19 passed by the Adjudicating Authority was uploaded on NCLT website on 20th July, 2019, thus 20th July 2019 is deemed to be the Liquidation Commencement Date)

The stakeholders of M/s Shreeom Wires Private Limited (in Liquidation) are hereby called upon to submit their claims with proof on or before **19th August, 2019** to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Brijender Singh Deswal
Date and place : 22nd July, 2019 at New Delhi



Brijender Singh Deswal